

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:343

ANSWERED ON:03.12.2010

BIOFUEL DEVELOPMENT

Pratapsinhmaharaj Shri Bhonsle Shrimant Chh. Udganraje;Rao Shri Nama Nageswara

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the National Policy on Biofuels envisages promotion and development of biofuels;
- (b) if so, the salient features of the policy;
- (c) whether steps have been taken to promote biofuels including substitution of petrol and diesel by biofuels;
- (d) if so, the details thereof;
- (e) whether a high level National Biofuel Coordination Committee has been constituted to coordinate and implement/monitor the biofuel programmes; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d),(e)&(f): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN THE REPLY TO THE STARRED LOK SABHA QUESTION NO. 343 FOR 3.12.2010 ON BIOFEUL DEVELOPMENT

(a)&(b) : Yes, Madam. The salient features of the National Policy on Biofuels are:

Bio-diesel production will be taken up from non-edible oil seeds in waste /degraded / marginal lands.

An indicative target of 20% blending of bio-fuels, both for bio-diesel and bio-ethanol, by 2017 has been proposed.

Minimum Support Price (MSP) for non-edible oil seeds would be announced with periodic revision to provide fair price to the growers.

Minimum Purchase Price (MPP) for purchase of bio-ethanol and bio-diesel would be announced with periodic revision.

Major thrust will be given to research, development and demonstration with focus on plantations, processing and production of bio-fuels, including Second Generation Bio-fuels.

A National Biofuel Coordination Committee, headed by the Prime Minister, will be set up to provide policy guidance and coordination.

(c)&(d): An ad-hoc ex-factory price of ` . 27/- per liter has been fixed for procurement of ethanol by the oil marketing companies The oil marketing companies were directed to sell Ethanol Blended Petrol with effect from 01.09.2010. They have started procurement of ethanol and supply of Ethanol Blended Petrol has commenced.

The bio-diesel industry is still at a nascent stage of growth. Since biodiesel is not available in marketable quantities, the blending of biodiesel with High Speed Diesel has not been set in motion.

(e)&(f): Yes, Madam. A High Level National Biofuel Coordination Committee, headed by the Prime Minister, has been set up to provide policy guidance and co-ordination in the biofuel sector. A copy of the Resolution is given in the Annexure.

ANNEXURE

Annexure referred to in reply to Parts (e)&(f) of the Lok Sabha Starred Question No. 343 for 03.12.2010 regarding Bio-fuel Development

File No.107/191/2010-NT

Government of India

Ministry of New and Renewable Energy

Block No. 14, C.G.O. Complex,
Lodi Road, New Delhi – 110 003
Dated: 7th May, 2010
RESOLUTION

Subject: - Constitution of the National Biofuel Coordination Committee.

Keeping in view the energy needs of India towards its economic growth, the Government has issued the National Policy on Biofuels. The Policy envisages setting up of a National Biofuel Coordination Committee under the chairmanship of the Prime Minister of India to provide high-level co-ordination and policy guidance / review on different aspects of the biofuel development, promotion and utilization.

Accordingly, with the approval of the competent authority, it has been decided to set up the National Biofuel Coordination Committee with the following composition:-

Chairman - Prime Minister of India
Members -

- (i) Minister of Agriculture
- (ii) Minister of New and Renewable Energy
- (iii) Minister of Petroleum & Natural Gas
- (iv) Minister of Rural Development
- (v) Deputy Chairman, Planning Commission
- (vi) Minister of State (Independent Charge) of the Ministry of Science & Technology
- (vii) Minister of State (Independent Charge) of the Ministry of Environment & Forests
- (viii) Secretary, Ministry of New and Renewable Energy - Convener
Coordinating Ministry: Ministry of New and Renewable Energy

The Committee would meet periodically to provide overall coordination, effective end-to-end implementation and monitoring of biofuel programmes.

Sd/-
(Gauri Singh)
Joint Secretary to the Government of India
To
(i) Minister of Agriculture

- (ii) Minister of New & Renewable Energy
 - (iii) Minister of Petroleum & Natural Gas
 - (iv) Minister of Rural Development
 - (v) Deputy Chairman, Planning Commission
 - (vi) Minister of State (Independent Charge) of the Ministry of Science & Technology
 - (vii) Minister of State (Independent Charge) of the Ministry of Environment & Forests
- Copy forwarded to the:-

- (i) Principal Secretary to the Prime Minister
- (ii) Cabinet Secretary

Sd/-
(Gauri Singh)
Joint Secretary to the Government of India
Order

Ordered that this resolution be published in the Gazette of India Extraordinary.

Ordered that a copy of the resolution be communicated to the Ministries/Departments of the Government of India, State Governments, Administration of Union Territories.

Sd/-
(Gauri Singh)
Joint Secretary to the Government of India